

Central Administrative Tribunal, Principal Bench

R.A. No.204/2000 & M.A.534/2000 In
O.A.1429/99

New Delhi, this the 13th day of July, 2000

Hon'ble Mr.Kulidip Singh,Member (J)
Hon'ble Mrs.Shanta Shastry,Member (A)

1. The Chairman
Staff Selection Commission,
Lodhi Road,
New Delhi
2. The Regional Director,
Staff Selection Commission
Western Region,Mumbai,
(Maharashtra) ... Review Applicants

Versus

Shamsher Singh
Son of Shri Ajeet Singh
R/o 740, Sector-14
Gurgaon (Haryana) Respondent/Original applicant

ORDER BY CIRCULATION

By Hon'ble Mr. Kulidip Singh, Member (J)

RA No.204 of 2000 has been filed by the respondents for review of the order passed in OA No.1429 of 1999 on 23.12.1999. They have also filed MA No. 1534 of 2000 for condonation of delay.

2. The respondents have tried to reagitate the same issues which they had raised in the OA. All the points taken in the RA were considered at great length by the Tribunal while deciding the O.A.

3. After going through the RA, we do not find any error apparent on the face of the record which may require review of our order under Order XLVII Rule 1 CPC. In the circumstances, the RA as well as MA are rejected.

Shanta S

(Mrs.Shanta Shastry)
Member (A)

Kulidip
(Kulidip Singh)
Member (J)

/Rakesh